

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 1561
ANSWERED ON 11TH FEBRUARY, 2020

PMKSY SCHEME

1561. SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the number of food testing laboratories that received grants from the Ministry till date;
- (b) total amount of funds disbursed under the Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) towards food testing laboratories since 2017;
- (c) the number of food testing laboratories not accredited by the National Accreditation Board for Testing and Calibration Laboratories which received grants under the said Yojana;
- (d) the number of food testing laboratories not yet notified by the Food Safety and Standards Authority of India which received grants disbursed under PMKSY; and
- (e) the manner in which the Ministry recovers unused grants disbursed under PMKSY?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAMESWAR TELI)

- (a): The Ministry has approved grants-in-aid to 133 food testing laboratories (FTLs) till date;
- (b): A total amount of Rs. 52.13 crore has been disbursed under the Pradhan Mantri Kisan Sampada Yojana (PMKSY) towards food testing laboratories since 2017;
- (c): 26 food testing laboratories have not received accreditation by National Accreditation Board for Testing and Calibration Laboratories (NABL), which have received grants-in-aid under the said Yojana;
- (d): 38 food testing laboratories have not been notified by the Food Safety and Standards Authority of India (FSSAI) which have received grants disbursed under PMKSY;
- (e): The Ministry recovers unused grants disbursed under PMKSY by taking action to terminate the project following due process. Further, the Ministry takes recourse to legal action to recover the amount by filing civil suit in consultation with Department Legal Affairs.
